

IN THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

11)

C.P.(IB)-3591(MB)/2018

CORAM :

SHRI V. P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2019**.

NAME OF THE PARTIES :

Ultratech Cement Limited

V/s

Waterfront Buildcon LLP

SECTION : 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Matter is adjourned to 26.03.2019.

18.01.2019.

sss

Sd/-

V. P. SINGH,

MEMBER (JUDICIAL)